

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 108
(IB)-348(ND)2020

IN THE MATTER OF:

Adinath International Pvt Ltd ... Applicant/Petitioner

Vs

AVR Overse Pvt Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 05.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Aman Kharb, Adv
For the Respondent : Ms. Ashima, Adv

ORDER

Ms. Ashima, Learned Counsel for the Corporate Debtor accepts notice and undertakes to file Vakalatnama within 5 days, reply within 2 weeks.

Rejoinder, if any, one week thereafter.

List for hearing on 02.02.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)